

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 314 OF 2016 &
IA NOS. 649 AND 650 OF 2016**

Dated: 20th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Rajasthan Steel Chamber **...Appellant(s)**
Vs.
Rajasthan Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2 to R-4

ORDER

Pleadings are complete.

List the matter for hearing on **28.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**